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% 03.12.2008

Present: Mr R D Jolly with Mr Paras Chaudhry for the appellant.  
Mr P N Monga for the respondent.

+ITA 1256/2007

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No substantial question of law arises for our consideration.

The appeal is dismissed.

*Amplified.*  
BADAR DURREZ AHMED, J

*Rajiv Shakhder*  
RAJIV SHAKDHER, J

December 03, 2008  
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